NATIONAL COMPANY (1)AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 13/BB/2018	-	Admission	252(3)	M/s Bethala Traders and Consultants Pvt Ltd. Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
01.	HARISH V.S.	PETITIONER	8-01-2018
	9448388274		Adv. for Petitioner

ORDER

Matter is listed today for admission. Counsel reported that affidavit of the Company was already filed. Therefore notice is to be ordered to ROC. Issue notice to the ROC, Karnataka. Registry to prepare notice. Counsel to collect it and serve on the ROC. List it on 01.02.2018.

Member (T)

Member (J)